

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1170/2016
CA NO.

CORAM:




PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

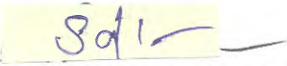
NAME OF THE COMPANY Times Centre Fir Learning Ltd.

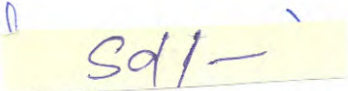
SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIKRAANT ROHILLA	Advocate	For Petitioner	
2.	AKUL MEHANDRU	Advocate	For Petitioner	
3.	C. BALOONI	Company Promoter	For R.D (NR)	

ORDER

Order Reserved.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017

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